

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1258
ANSWERED ON 09.02.2021

WELFARE SCHEME

1258. SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the eligibility criteria for all the welfare schemes under the Ministry and the documents required;
- (b) the welfare schemes under the Ministry which have a provision for online applications;
- (c) the action being taken by the Ministry to increase awareness, application and enrollment under these schemes; and
- (d) the steps being taken to create a digital infrastructure for the schemes which do not have a provision for online application given that internet penetration is increasing day by day?

ANSWER

MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) The Ministry of Rural Development is implementing a number of welfare schemes for rural areas of the Country viz. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment and Training Institutes (RSETIs) for self-employment for poor rural youth, Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Rural Housing Interest Subsidy Scheme (RHISS). Pradhan Mantri Gram Sadak Yojana (PMGSY), National Social Assistance Programme (NSAP), Shyama Prasad Mukherji Rurban Mission (SPMRM) and Saansad Adarsh Gram Yojana (SAGY) to bring about overall improvement in the quality of life of the people in rural areas, strengthening of livelihood opportunities, promoting self-employment, skilling of rural youths, infrastructure development, provision of social assistance and other basic amenities and alleviation of poverty in rural areas of all the States.

The eligibility criteria for each scheme has been incorporated in their respective guidelines issued in this regard and placed in the Ministry's website for general information. The details of eligibility criteria of these schemes are under:

- (i) Under Mahatma Gandhi NREGA, which is a demand driven wage employment programme, every household, residing in any rural area is entitled to a Job Card which contains the names and photographs of all adult members of the household so that they can demand and receive work under the scheme.

- (ii) The target group for DDU-GKY are poor rural youth in the age group of 15-35. However, the upper-age limit for women candidates, and candidates belonging to Particularly Vulnerable Tribal Groups (PVTGs), Persons with Disabilities (PwDs), Transgender and other Special Groups like rehabilitated bonded labour, victims of trafficking, manual scavengers, trans-genders, HIV positive persons, etc., shall be 45 years.
- (iii) The eligibility criteria for all the training programmes conducted at RSETIs are (a) Youth in the age group of 18-45 years, who are able to read and write, and (b) Having some basic skills and desirous of taking up self-employment are eligible for RSETI training irrespective of social category, economic status and educational background.
- (iv) NSAP is a social security/social welfare programme for below poverty line households applicable to senior citizens, widows, disabled persons and bereaved families on death of primary bread winner. Under NSAP, five welfare schemes, namely: a) Indira Gandhi National Old Age Pension Scheme(IGNOAPS), b) Indira Gandhi National Widow Pension Scheme(IGNWPS), c) Indira Gandhi National Disability Pension Scheme(IGNDPS), d) National Family Benefit Scheme and e) Annapurna Scheme are implemented for the persons belonging to Below Poverty Line (BPL) households only. The eligibility criteria for these schemes are as under:
1. **Indira Gandhi National Old Age Pension Scheme (IGNOAPS):** Under the scheme, assistance is provided to person of 60 years and above and belonging to family living below poverty line.
 2. **Indira Gandhi National Widow Pension Scheme (IGNWPS):** Under the scheme Central assistance is provided to widows in the age-group of 40-79 years and belonging to family living below poverty line.
 3. **Indira Gandhi National Disability Pension Scheme (IGNDPS):** Under the scheme Central assistance is provided to persons aged 18-79 years with severe or multiple disabilities and belonging to family living below poverty line.
 4. **National Family Benefit Scheme (NFBS):** Under the scheme a BPL household is entitled to lump sum amount of money on the death of primary breadwinner aged between 18 and 59 years.
 5. **Annapurna:** Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible under IGNOAPS, are not receiving pension under IGNOAPS.
- (v) Under PMAY-G, beneficiaries are identified from Socio Economic Caste Census (SECC), 2011 data, based on housing deprivation parameters, exclusion criteria prescribed and after due verification by Gram Sabha and following Appellate process. These are households either homeless or living in homes upto 2 kachcha rooms. Accordingly, Gram Panchayat-wise Permanent Wait List of beneficiaries has been prepared.
- (vi) RHISS provides interest subsidy to eligible households who avail housing loans for construction or modification of house in rural areas. The universe of beneficiaries of

- RHISS includes all rural households who are not featuring in the Permanent Wait List (PWL) of PMAY-G.
- (vii) As a part of the integrated development approach, the SPMRM mission covers the LPG provision and electrification and Skill training under DDUGKY to the household and beneficiaries under the convergence of the welfare schemes where all the eligibility criteria of the schemes remains the same.
 - (viii) Pradhan Mantri Gram Sadak Yojna (PMGSY):- PMGSY has objective of providing connectivity, by way of an all weather road to the eligible unconnected habitations in the Rural Areas with a population of 500 persons and above (Census 2001) in plain areas. In respect of special category States (i.e. Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim, Tripura, Himachal Pradesh, Jammu & Kashmir and Uttarakhand), the Desert areas (as identified in the Desert Development Programme), the Tribal (Schedule V) areas and selected tribal and backward districts (as identified by Ministry of Home Affairs and Planning Commission) the objective is to connect eligible unconnected Habitations with a population of 250 persons and above (Census 2001), for most intensive IAP blocks as identified by Ministry of Home Affairs the unconnected habitations with population 100 and above (as per Census 2001) is eligible to be covered under PMGSY.
 - (ix) Deendayal Antodaya Yojna-National Rural Livelihood Mission (DAY-NRLM)-The DAY-NRLM Mission aims to reach out to all rural poor households in a phased manner and impact their livelihood significantly by 2022-23. The target group under DAY-NRLM is determined by well defined, transparent and equitable process of participatory identification of poor (PIP) anchored by the members of the target communities. All households identified as poor through the PIP process, including households with at least one deprivation, as per the Socio Economic Caste Census (SECC) 2011 data, are presented to the Gram Sabha for vetting and subsequently approved by Gram Panchayat, and are eligible for all benefits under the programme.
 - (x) Sansad Adarsh Gram Yojna (SAGY): It is a holistic development of Gram Panchayat through convergence and implementation of existing Government Development and Programmes under the control of respective Ministries.

(b): There is provision for on-line application under schemes of DDU-GKY, RSETIs, NSAP and most of the schemes under SPMRM.

(c): Since most of the Schemes are implemented in collaboration with the States/Union Territory Administrations, the Ministry has been organizing periodic training/workshops/Seminars with officers and officials from the States/UTs including District/Block/Gram Panchayat level for capacity building of personnel at the local, State and National Level.

Further, each Scheme has separate provision for promoting awareness among the stakeholders, respective Information, Education and Communication (IEC) Activities viz. use of pamphlets, leaflets, brochures, hoarding etc. are periodically undertaken to sensitize the beneficiaries. Other than this, social and inter-personal communication mode is also extensively used to spread awareness. The information about the Schemes is also disseminated through electronic and print media.

(d) Each Scheme of this Ministry has their own on-line information and monitoring system. The Ministry launched District Development Coordination and Monitoring Committee (DISHA) Dashboard on 11th October, 2017 as a single source of information in respect of Schemes run by various Ministries which aims to create a data driven governance solution for planning, monitoring and evaluating multiple parameters of various schemes under DISHA monitoring system. Most of the Schemes of Rural Development has been integrated on DISHA Dashboard.

Further, the Ministry, with the support of the National Informatics Centre (NIC) has designed, developed and implemented various IT driven solutions for its flagship programmes. A snapshot of the IT solutions that support the implementation and monitoring of rural development programmes, promote transparency and accountability is detailed at **Annexure-I**.

REFERRED IN STATEMENT IN REPLY TO PART (d) OF LOK SABHA UNSTARRED QUESTION NO. 1258 DUE FOR ANSWER ON 09.02.2021 REGARDING 'WELFARE SCHEMES'

IT solutions that support the implementation and monitoring of Rural Development programmes

Schemes	MGNREGS	PMAY-G	PMGSY	NSAP	DAY-NRLM	Rurban	DDUG KY	SAGY
ICT Solutions including mobile apps	NREGASoft Geo MGNREGA, JanManrega App	AwaasSoft, AwaasApp, Awaas+	Online Management, Monitoring and Accounting System (OMMAS)	NSAP-MIS	eGov NRLM (Complete information portal)	RurbanSoft	Kaushal Panjee App	Saanjhi portal
Description of the software solution	<p>NREGASoft is a web enabled MIS, local language enabled end to end workflow based e-Governance system to capture all the activities under MGNREGA at Centre/State/District/Block and Panchayat level</p> <p>Janmanrega App helps in searching for Nearby Assets, based on User's Current Location and providing Feedback on Assets</p> <p>GeoMGNREGA App provides a GIS-Based dashboard for providing geo tagged details of assets</p>	<p>End to end Local language enabled workflow, web based electronic service delivery platform, ERP cum MIS facilitating e-governance in PMAY-G</p> <p>Handles all the critical function-identification of beneficiaries from SECC, fixing of targets, the release of funds, the issue of sanction</p>	Web-based Monitoring Tool	Web-enabled transaction based implementation cum MIS for IGNOAPS,IGNWPS, IGNDPS	<p>Web enable transaction based eGov application for monitoring the activities under NRLM</p> <p>Also include: Bank Linkage App, CBO Transaction System, MKSP, SVEP etc</p>	NIC has created a web based application RURBAN soft	A web and mobile based App for connecting rural youth with training partners and Banks	A web based application that has modules such as Dashboard for Districts/Panchayat level users, Sector wise VDP Progress Report, District Level data entry and Reports as required by Department/users

		order to the beneficiar y, the monitorin g of the progress stages of the house constructi on by the beneficiar y, and the release of the assistance amount to the beneficiar y, etc.						
--	--	---	--	--	--	--	--	--
